

SUPREME COURT OF INDIA

This file relates to reconsideration of the proposal for appointment of S/Shri C.Emalias and Senthilkumar Ramamoorthy, Advocates, as Judges of the Madras High Court.

The proposal for elevation of the above-named two Advocates, recommended by High Court Collegium on 19th December, 2016 along with nine other Advocates, was approved by the Supreme Court Collegium on 4th December, 2017. The Department of Justice has referred back the file in respect of S/Shri C.Emalias and Senthilkumar Ramamoorthy, Advocates.

We have perused the observations recorded in the file for referring back the afore-mentioned file for reconsideration of the above proposal in view of the complaints making allegations against these two recommendees. On careful examination of the allegations made in these complaints we do not find any *prima facie* substance and hence we are not persuaded to reconsider the matter. The complaints placed in the file being devoid of merit, deserve to be ignored.

In view of the above, the Collegium resolves to reiterate its recommendation dated 4th December, 2017 for appointment of S/Shri C.Emalias and Senthilkumar Ramamoorthy, Advocates, as Judges of the Madras High Court, which needs to be processed most expeditiously.

(Dipak Misra), C.J.I.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

August 01, 2018.